

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1040 OF 2018 IN
DFR NO. 2255 OF 2018

Dated: 3rd August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Company Limited Appellant(s)
Versus
M/s Shanti GD Ispat & Power Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Apporv Kurup
Ms.Nidhi Mittal

ORDER

(IA NO.1040 OF 2018)
(Application for condonation of delay in filing appeal)

Issue notice on the IA No. 1040 of 2018 returnable on 05.09.2018.

List the matter on 05.09.2018

(S. D. Dubey)
Technical Member

bn/kt

(Justice N. K. Patil)
Judicial Member